UNITED PROVINCES COMMERCIAL CORPORA-TION PVI. LTD., CALCUTTA

445. SHRI VENKATARAMAN: SHRI P. S. MENON:

Will the Minister of LABOUR AND **REHABILITATION** be pleased to state:

(a) whether it is a fact that the management of United Provinces Commercial Corporation (Pvt.) Ltd., Calcutta, have terminated the services of 130 employees;

(b) if the reply to part (a) above be in the affirmative, the reasons therefor;

(c) whether it is also a fact that the management had not paid the salaries to their employees and had withheld the provident fund arrears and insurance premia;

(d) if so, the action taken by Government in the matter; and

(e) the steps taken to re-open the factory?

THE MINISTER OF LABOUR AND **REHABILITATION (SHRI JAISUKH-**LAL HATHI): (a) The Company terminated the services of 84 employees of their office at 6. Ganesh Chandra Avenue, Calcutta with effect from 1-1-1968.

(b) The reasons given were financial difficulties and lack of orders.

(c) The management have not paid wages to their employees since October, 1967 and have also not paid provident fund contribution and insurance premium.

(d) The matter was taken up in conciliation. Having failed to settle the matter there, the dispute relating to the termination of services of 84 employees and closure of concern was referred to adjudication by the State Government.

(e) Efforts made by the State Labour Directorate to re-open the concern have so far failed; these efforts are continuing

IMPORT OF TRACFORS FROM RUMANIA

446. SHRI S. D. **UPADHYAYA:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Government of India are considering a proposal for the import of tractors from Rumania; anđ **^ {**

(b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRI-CULTURE. COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) No, Sir.

(b) The Trade Representation of Rumania suggested the import of 45 to 65 h.p. tractors. The proposal could not be accepted because of the indigenous capacity for tractors in this range and the problem of ensuring maintenance if several models of tractors are imported.

†FISHING TRAWLERS

89. SHRI BANKA BEHARY DAS: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) how many fishing trawlers have been constructed in Indian shipbuilding yards during the last decade; and

(b) if so, what are the details of this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRI-CULTURE. COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) In the range of deep sea fishing vessels, over 50-feet in length, constructed in steel, only one trawler has been built so far in the country.

(b) Steps have already been taken to utilize indigenous steel shipbuilding capacity. An order for forty steel trawlers, about 57-feet in length, has been placed on the Director General of Supplies and Disposals for supply from indigenous ship-yards.

†Transferred from the 1st May, 1968.